## GOVERNMENT OF INDIA PANCHAYATI RAJ LOK SABHA

UNSTARRED QUESTION NO:2937 ANSWERED ON:06.08.2015 Guidelines Issued under RGPSA Chavan Shri Harishchandra Deoram

## Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government has issued any guidelines under the Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA) scheme in the country; and
- (b) if so, the details thereof?

## Answer

MINISTER OF STATE FOR PANCHAYATI RAJ (SHRI NIHAL CHAND)

- (a) Yes Madam,
- (b) "Rajiv Gandhi Panchayat Shashaktikaran Abhiyan (RGPSA) was introduced from the year 2012-13 for providing financial support to States/UTs to strengthen the administrative, technical and infrastructure facilities of Gram Panchayats. The funding of RGPSA for State plans is on a 75:25 sharing basis by the Central and State Governments respectively. For NE States, this ratio is 90:10. States are required to fulfill certain essential conditions for availing funds under RGPSA which inter-alia include the following:-

• Regular elections to Panchayats or local bodies in non-part-IX areas under the superintendence and control of the State Election Commission (SEC).

• At least one third reservation for women in Panchayats or other local bodies.

• Constitution of SFC every five years, and placement of Action Taken Report on the recommendations of the SFC in the State legislature.

• Constitution of District Planning Committees (DPCs) in all districts, and issuing of guidelines/rules to make these functional.

The components for which funding is available include

- 1. Technical and Administrative Support at GP Level.
- 2. Construction and repair of GP buildings.
- 3. Capacity building and Training.
- 4. Institutional structures for training.
- 5. Distance learning facility through SATCOM or IP based tech.
- 6. Intermediate/Block Resource Centre.
- 7. E-enablement of Panchayats.
- 8. Panchayats Process for GPs with inadequate resource base.
- 9. Special support for Panchayats in PESA areas.
- 10. Strengthening SECs.
- 11. IEC activities.
- 12. Programme management.

States fulfilling essential conditions are relaeased funds on the basis of approval of their Annual Plans as per the guidelines. As of 2015-16, the State componant of RGPSA stands transferred to States to be met from their own resources.

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